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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 1041 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati, the 5th March, 2019.

Sub:- Earned Leave with Headquarter Leave Permission.
Ref:- Your letter dated 03.03.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted earned leave for 10(ten) days w.e.f. 07.03.2019 till 16.03.2019 (sufficing 17.03.2019 being Sunday) along with station leave permission from 3.00 PM of 6th March, 2019 till morning of 18.03.2019, subject to leave admissibility report from the office of the Accountant General (A&E), Assam, Guwahati. You are allowed to hand over charge to the Presiding officer STAT & Member MACT No.1 and in her absence to the Member MACT No.3 before proceeding on leave.

Yours faithfully,

Sd/-

1045 JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/1042- /A, dated 5.3.19

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A Copy of duly filled in leave application in the prescribed format in regard of the concerned officer is enclosed herewith for necessary action from your end.
2. The Presiding officer STAT & Member MACT No.1, Guwahati.
3. The Member MACT No.3, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court

Rolan
JT. REGISTRAR (VIGILANCE)

Rolan